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Title: Introduction of the Trade Marks (Amendment) Bill, 2007.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, I beg to move for leave to introduce a Bill to amend the Trade Marks Act, 1999.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Trade Marks Act, 1999."

The motion was adopted.

SHRI ASHWANI KUMAR: Sir, I introduce the Bill.

* Published in the Gazette of India, Extraordinary Part II Section 2, dated 23.8.07
12.05 hrs.